

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

ORDER

No. 1274 of 2024/Psy

Dated: 20.08.2024

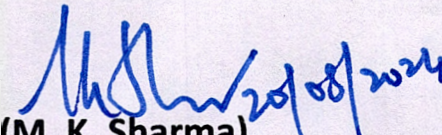
In the interest of administration, the following transfers and postings of the Head Assistant in the Subordinate Judiciary of UT of Jammu are hereby ordered:

1. Sh. Suderhsan Singh, Head Assistant in the Court of Principal Family Court, Jammu is transferred and posted as Head Assistant/Head Record Keeper in the Court of Principal District & Sessions Judge, Poonch vice Shri Sat Paul-IV.
2. Shri Sat Paul-IV, Head Assistant/Head Record Keeper in the Court of Principal District & Sessions Judge, Poonch is transferred and attached with the Court of Principal District & Sessions Judge, Jammu till further orders.

Note:-

All the Presiding Officers are directed to ensure that transferees are relieved within 05 days from the date of issuance of this order. After the completion of 05 days the transferees shall be deemed to be relieved from their place of postings. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.

By Order of Hon'ble the Chief Justice (A).


(M. K. Sharma)

**Principal Secretary to
Hon'ble the Chief Justice**

No:- 1171-79/Psy-670

Dated:-20.08.2024

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh, Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar for information.
4. Pr. District & Sessions Judge, Jammu & Poonch for information & necessary compliance.
5. Presiding Officer, Pr. Family Court, Jammu for information.
6. CPC, e-Court, High Court of J&K Srinagar/Jammu for uploading the same in the High Court website.
7. Director Finance, High Court of J&K and Ladakh for information.
8. Chief Librarian, High Court Wing, Jammu / Srinagar.
9. Order file.


Principal Secretary to

Hon'ble the Chief Justice